

ITEM NO.34

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1189/2019

ABILASH N G

Petitioner(s)

VERSUS

THE STATE OF KERALA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.143410/2019-STAY APPLICATION)

Date : 23-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Manan Kumar Mishra, Sr. Adv.
Mr. Manoj V. George, Adv.
Ms. Shilpa Liza George, Adv.
Mr. Rajiv Dubey, Adv.
Mr. Rakesh Kumar T.K., Adv.
Mr. Vignesh Ram, Adv.
Mr. Shifaz R. Dheen, Adv.
Mr. Aakarsh Kamra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At the instance of the petitioner, no ground to interfere is made out, the writ petition is dismissed.

Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER